THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 09th of January, 2024

NO. HC.VII-100(Pt.-VIII)/2010/227/A ### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officer to participate in the programme "Human Trafficking Workshop-2", scheduled to be held on 03rd and 04th of February, 2024 at the West Bengal Judicial Academy, Kolkata.

SI. No	Prog No.	Name of the Programme	Name of nominated Officers	Phone No.	Email.Id.
1.	SE-19	Human Trafficking Workshop-2	Smti Rini Bharali Addl. District & Sessions Judge, FTC, Karbi Anglong, Diphu	9435007361	rinibharali20@gmail.com

The aforesaid Officer is directed to attend the training programme accordingly.

The nominated participant is also requested to go through the joining instructions available at the NJA website.

By order, Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/228-238/A, Dated 09-01-2024 Copy for information & necessary action to:

- The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal
 462044, Madhya Pradesh.
- 2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

[The Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) she will be entitled T.A. & D.A. as admissible under the Rules].

4. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.

- 5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
- 6. Smti Rini Bharali, Addl. District & Sessions Judge, FTC, Karbi Anglong, Diphu.
- 7. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

- 8. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.
- 9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

10. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

REGISTRAR (JUDICIAL)

~09.01.303~